

FORM G (RE-PUBLISH)
INVITATION FOR EXPRESSION OF INTEREST

(Under Regulation 36A (1) of the Insolvency and Bankruptcy (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS

1.	Name of the corporate debtor along with PAN/ CIN/ LLP No.	Tangnu Romai Power Generation Private Limited. CIN-U40100HP2005PTC000333
2.	Address of the registered office	Har Vishram, Lower Panthagatti, Shimla, Himachal Pradesh-171009
3.	URL of website	https://tangnuromaipowergeneration.ibc2016.net/
4.	Details of place where majority of fixed assets are located	Chirgaon, Himachal Pradesh, 171208 (Hydro Electric Power Plant - 50 Megawatt with TR-1 of 44 MW and TR-II OF 6MW
5.	Installed capacity of main products/ services	<ul style="list-style-type: none"> • TR 44 MW • TR 6 MW
6.	Quantity and value of main products/ services sold in last financial year	Not Applicable
7.	Number of employees/ workmen	Nil
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	Details can be sought by sending a request to the Resolution Professional at tangnu.cirp@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	Details can be sought by sending a request to the Resolution Professional at tangnu.cirp@gmail.com
10.	Last date for receipt of expression of interest	19.01.2025
11.	Date of issue of provisional list of prospective resolution applicants	21.01.2025
12.	Last date for submission of objections to provisional list	26.01.2025
13.	Date of issue of final list of prospective resolution applicants	28.01.2025

14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	29.01.2025
15.	Last date for submission of resolution plans	28.02.2025
16.	Process email id to submit EOI	tangnu.cirp@gmail.com

Note: The 270th day of **CIRP** is scheduled to expire on **January 31, 2025**. The RP shall file an application for extension of timelines with Hon'ble Adjudicating Authority.

The above timelines are subject to extension to be granted by Hon'ble Adjudicating Authority.



Jalesh Kumar Grover
Reg. No. IBBI/IPA-001/IP-P00200/2017-18/10390
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For Tangnu Romai Power Generation Private Limited

Date- 04.01.2025
Place- Chandigarh